

1	2	3	4	5	6	7	8
17	Meghalaya						
18	Mizoram	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0
20	Orissa#						
21	Punjab	0	0	17	11	37	14
22	Rajasthan	0	0	3	2	25	14
23	Sikkim	4	2	6	5	6	4
24	Tamil Nadu	0	0	0	0	0	0
25	Tripura	0	0	0	0	0	0
26	Uttar Pradesh	21	13	13	7	25	20
27	Uttarakhand	0	0	0	0	0	0
28	West Bengal	0	0	1	1	5	2
	Total State	1415	1201	1624	1395	2788	2296
29	A&N Islands	5	3	10	8	20	6
30	Chandigarh	75	56	102	68	112	37
31	D&N Haveli	0	0	0	0	0	0
32	Daman & Diu	2	2	0	0	1	1
33	Delhi UT#						
34	Lakshadweep#						
35	Puducherry	0	0	0	0	0	0
	Total UT	82	61	112	76	133	44
	All India Total	1497	1262	1736	1471	2921	2340

means data in respect of these States/UTs is not available

Note: Information on disposal of police and courts includes the information on pending cases from previous years also.

Source : NCRB.

Sale of children in Ashrams

†25%. MS. SUSHILA TIRIYA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to the news item, "Kehne ko Ashram, bikte hain bachche" published in Rashtriya Sahara dated 4th March, 2010 on page 1; and

(b) if so, the concrete steps taken by Government to save the Ashram children?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH) : (a) Yes, Sir. The news item is regarding a children's home in Raipur, Chhattisgarh.

(b) As per the information furnished by the State Government of Chhattisgarh the following steps have been taken by them for the children of the Gurukul Bal Aashram:

- (1) Cancellation of the certification of the concerned Non-Governmental Organization (NGO) for running the Children's Home and also its recognition as an Adoption Agency;
- (2) Appointment of the Joint Director, Panchayat and Social Welfare, Raipur as the officer in-charge of the Ashram;
- (3) Provision of food, clothes, treatment, education, accommodation and other necessary facilities by the State Government since the last one and a half months;
- (4) Provision of the police jawans round the clock for the safety and security of the children.

Women's Leadership Summit

2597. SHRI MOHD. ALI KHAN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Women's Leadership Summit-2010 was held recently;
- (b) if so, the details of discussions held and the decisions arrived at, so far;
- (c) the aims and objectives of such summit; and
- (d) the response received, so far?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (d) A Women's Leadership Summit was organized by the Ministry of Women and Child Development on 6th March, 2010 in New Delhi, as part of the celebrations for the International Women's Day. The Summit was inaugurated by the Hon'ble Prime Minister of India. The objective of the Summit was to showcase empowered women, those who had excelled in different fields.